Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Fizzy Food Labs Pvt. Ltd; Date of commencement of liquidation: 12/03./2020; List of stakeholders as on: 30/08/2020 (Amount in ₹)

Sl. No.	Category of stakeholders		y of claims eived		y of claims nitted		Amount of claims rejected	Amount of claims under verificatio n	Details in Annexu re	Remark,if any
		No. of claim s	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								N A	
2	Liquidation costs incurred till date								N A	
3	Secured financial creditors								1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)	1	33,44,120/-	1	33,44,120/-	NIL	NIL	NIL		Mentioned in the respective Annexure
	Operational creditors (other than Workmen, Employees and Government Dues)	3	32,55,638/-	3	27,86,095/-	NIL	NIL	4,69,543/-		Mentioned in the respective Annexure
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total		4	65,99,758/-	4	61,30,215/-	NIL	NIL	4,69,543/-		

				-
А	nn	evi	ire	- 1

						_									
Nan	ne of the o	corporat	te debtor	•	• • • • • • • • • • • • • • • • • • • •	.; Date of	commencemen	t of liquid	ation:	•••••	; List of s	stakehold	ers as on:	•••••	•••••
						List o	f secured finan	cial credit	ors	NA.					
				1							T	1	•	`	mount in ₹
	Name of creditor		of claim eived			Detai	ls of claim adm	itted			Amount of contingent			Amount of claim under	Remarks if any
				Amount of claim a dmitted	of claim	covered by security	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee		claim	mutual dues, that may be set off		verification	
							A	Annexure-	2						
Naı	me of the	corpora	te debto	r:		; Date of	f commencemei	nt of liquio	dation:		; List of sta	akeholdei	rs as on: .	•••••	••••
						List of	unsecured fina	ncial cred	itors	NA				<i>(</i> A	
Sl.	Name of	f D	etails of o	claim		Details o	of claim admitte	d	Δm	ount of	Amount of	a Amou	nt Am		mount in ₹ Remarks,
										tingent	ny mutual	of claim	-		if any
		Date	e of A	mount daimed	Amount o claim admitted	f Natur of clai		% sha total amoun claims admit	re in clai	0	dues, that may be set off	rejecte		fication	

Name of the corporate debtor:	.; Date of commencement of liquidation:	; List of stakel	nolders as on:
	List of operational creditors (Workmen)	NA NA	(Amount in €)

Name of authorised	Name of workman	of claim eived		Details of claim a	dmitted		Amount of contingent			Amount of claim under	
representative, if any		claimed	of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of	% share in total amount of claims admitted		mutual dues, that may be set off	3	verification	

Name of the corporate debtor:	; Date of commencement of liquidation:	; List of stakeho	lders as on:
	List of operational creditors (Employees)	NA	(Amount in ₹)

	Name of employee	of claim eived]	Details of claim ad		Amount of contingent		Amount of claim	Amount of claim under	· · · · · · · · · · · · · · · · · · ·	
representative, if any		Amount claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date		% share	claim	-		verification	·

Name of the corporate debtor: Fizzy Food Labs Private Limited. Date of commencement of liquidation: 12/03/2020; List of stakeholders as on: 30/08/2020

List of operational creditors (Government Dues)

(Amount in ₹)

	Sl. No.			Details of c received	laim	Details of claim admitted								Amount of claim	Remarks,if any
		Department	Governme nt			Amount of claim admitted	of claim	covered by lien or attachment	attachment removed?	in total		mutual dues, that may be set off		under verificat ion	
1			Central Government	12/07/2021	33,44,120/-	33,44,120/-	Tax dues	NIL	No	54.55%	NIL	NIL	NIL		The claim amount is admitted in full.

Annexure-6

Name of the corporate debtor: Fizzy Food Labs Private Limited; Date of commencement of liquidation: 12/03/2020; List of stakeholders as on: 30/08/2020

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

SI No	Name of creditor	Details cla rec			Details of claim admitted Amount Noture Amount Whother Amount % she							Amou nt of claim	Amou nt of claim	Remarks,if any
		Date of receipt		Amount of claim admitte d		covered by lien or attachment		covered by guarantee	in total	ngent claim	,	rejecte d	under verific ation	
1	Om Logistics Limited	26/8/2020	6,74,914/-	5,75,866/-	Providing Transport services	NIL	NO	NIL	9.39%	NIL	NIL	NIL	99,048/-	Interest calculation sheet is not provided by the claimant.
2	Huhtamaki PPL Limited	25/8/2020	15,40,120/-	11,69,625/-	Supply of goods	NIL	NO	NIL	19.08%	NIL	NIL	NIL	370,495/-	Amount admitted as per Books of Accounts. For differential amount, documents are not available.
3	Smt. Kailash Kaur Arora	13/3/2020	10,40,604/-		Supply of goods	NIL	NO	NIL	16.98%	NIL	NIL	NIL		Full amount is admitted as per the Rental agreement.

Name of the corporate debtor:	; Date of commencement of liquidation:	; List of stakeholders as on:
-------------------------------	--	-------------------------------

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in	₹)

		Category of		of claim		De	tails of clain	n admitted			Amount of				Remarks,
No	stakeholder	stakeholders (rec	eived							contingent	of any	claim	claim under	if any
		preference	Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
		shareholders /	of	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
		equity	receipt		admitte	claim	lien or	attachment	by	amount		that			
		shareholders /			d		attachment	removed?	guarantee	of claims		may be			
		partners						(Yes/No)	0	admitted		set off			
		/ others)					disposal	()							
							•								